

From,
Registrar General,
High Court of Uttarakhand,
At Nainital.

- To,
1. All the District Judges, State of Uttarakhand.
 2. Principal Judge/ Judges, Family Courts, State of Uttarakhand.
 3. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
 4. Principal Secretary, Law-cum-L.R., Government of Uttarakhand, Dehradun.
 5. Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Haridwar Road, Dehradun.
 6. Chairman, State Transport Appellate Tribunal, House of Doctor Poonam Gambhir, Vaidik Kaya Ayurvedic Centre, 1st Floor, House No.85/1, Laxmi Road, (Near Favvara Chauk), Dehradun.
 7. Director, Uttarakhand Judicial and Legal Academy, Bhowali, District Nainital.
 8. Legal Advisor to Hon'ble the Governor, Raj Bhawan, Dehradun.
 9. Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
 10. Registrar, State Consumer Disputes Redressal Commission, HN. 23/16, Circular Road, Dalanwala, Dehradun.
 11. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
 12. Presiding Officer, Labour Courts, Dehradun, Haridwar and Kashipur, District Udham Singh Nagar.
 13. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, District Nainital.
 14. Presiding Officer, Food Safety Appellate Tribunal, Dehradun and Haldwani, District Nainital.
 15. Registrar, Public Service Tribunal, Uttarakhand, Dehradun.
 16. Secretary-cum-Registrar, State Level Police Complaint Authority, Dehradun.
 17. Chairman, Permanent Lok Adalat, Dehradun, Haridwar, Nainital and Udham Singh Nagar.
 18. Legal Advisor to Uttarakhand Public Service Commission, Haridwar.
 19. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.

C.L. No. 14 /UHC/R (Judicial)/e-True Copy/2024-25

Dated: 20.12.2024

Subject: e-True copy of Orders/Judgments.

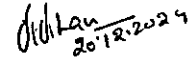
It has frequently been noticed by the Hon'ble Court that Judicial Officers are insisting on filing manually prepared Certified Copies (*Xerox copy affixing Seal of the Court along with signature of official of Copying Department*) of Orders/Judgments in judicial proceedings.

2. In furtherance of directions issued by Hon'ble Supreme Court of India in *Harsh Bhuwarka & Ors. Vs Sanjay Kumar Bajoriya* vide *Order dated 05.08.2024 in SLP (Criminal) Diary No. 30456/2024* and subsequent communication received from Secretary General, Hon'ble Supreme Court of India, all the Courts under the Jurisdiction of High Court of Uttarakhand are therefore, directed forthwith that –

Dr. Khan

- (a) No Court shall deny accepting e-True Copy of Orders/Judgments available on the website of Hon'ble Court and District Courts in any Judicial or Administrative proceedings and e-True Copy obtained through the Module shall be encouraged for all the stakeholders including Prisons and Enforcement Authorities.
- (b) All the Courts shall enable litigants/Advocates to apply for e-True Copy of Orders/Judgments through e-Sewa Kendra.
- (c) A QR Code is embedded therein on the *Folio* providing additional security features for its credibility.

Yours sincerely,


20.12.2024


(Kahkasha Khan)
Registrar General

क्र.सं. No. 7379 /UHC/R (Judicial)/e-True Copy/2024-25

Dated: 20.12.2024

Copy forwarded for information to:

1. P.P.S. to Hon'ble the Acting Chief Justice with the request to place it before His Lordship for kind perusal.
2. P.S. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
3. Director General of Police, State of Uttarakhand.
4. Director (Prosecution), State of Uttarakhand.
5. Inspector General (Prisons), State of Uttarakhand.
6. President, Bar Council of Uttarakhand.
7. All the Registrars of the Court.
8. Secretary, High Court Legal Services Committee (HCLSC), Nainital.
9. P.S. to Registrar General.
10. Joint Registrars/Deputy Registrars/Joint P.P.S./Head P.S./Librarian/Assistant Registrars/C.P.O./Section Officers of the Court.
11. Deputy Registrar (I.T.) of the Court with request to upload it on the Official website of High Court of Uttarakhand.
12. Management Officer/Protocol Officer/Public Relation Officer of the Court.
13. Guard File.


20.12.24
Registrar (Judicial)